

(d) the details of cases where action has been taken by the armed forces itself?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (d) The details of complaints of alleged custodial killings, torture and such human rights violations received by Army during last three years are as under:

Year	North Eastern States	Jammu and Kashmir	Other States	Total
2010	29	18	10	57
2011	25	05	03	33
2012	26	04	07	37
TOTAL	80	27	20	127

There are 7 such cases which are subjudice in various courts and in 5 cases Armed Forces Special Powers Act (AFSPA) was invoked.

Armed Forces take suitable action to dispose of such complaints in consultation with units/ formations and other agencies concerned in the matter.

Land under possession of army in Jammu and Kashmir

1768. SHRI G.N. RATANPURI: Will the Minister of DEFENCE be pleased to state:

(a) the area of land under possession of army in different districts of Jammu and Kashmir;

(b) the area under possession of army in different districts of Jammu and Kashmir on freehold rights, long term lease, on rent; and

(c) the rates of lease and rent for this land relevant at the moment and the date of last revision and next revision?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The details of land under possession of Army in different districts of Jammu and Kashmir, are given in Statement-I (*See* below).

(b) There is no land under possession of Army in Jammu and Kashmir which is on free hold rights category or long term lease. In Jammu & Kashmir the land is being held either on hiring or requisition for which rent is being paid as indicated in column 5 & 6 of Statement-I (*See* below).

(c) Rates of rent for requisition/hiring of different categories of land prevalent are given in Statement-II (*See* below). The last revision was done by Government of India with effect from 16.02.2008 and the next revision is due for this year.

Statement-I
District-wise details of land under possession of army in Jammu and Kashmir

Sl. No. District	Acquired Area (Acres)	Ex-State-Forces Property (Acres)	Requisition Land (Acres)	Hired Land (Acres)	Land under Regularization (Acres)	Total Area (Acres)
DEO Udhampur						
1. Doda	1315.7560	0.0000	70.6937	0.0000	3.1368	1389.5865
2. Udhampur	1160.9713	13.8900	1959.7688	11.0813	0.6937	3146.4051
3. Ramban	189.9572	10.6300	63.8999	8.8811	26.3850	299.7532
4. Rajouri	556.8220	150.1250	2696.1748	339.6562	288.7705	4031.5485
5. Poonch	49.8130	0.0000	2324.7750	185.8122	989.7028	3550.1030
6. Reasi	3.6380	0.0000	201.2150	10.1312	108.0908	323.0750
7. Kistwar	80.7503	0.0000	6.0781	0.0000	15.7250	102.5534
8. Jammu	1311.6770	13.6390	8090.8060	50.9938	3844.7475	13311.8633
Total	4669.3848	188.2840	15413.4113	606.5558	5277.2521	26154.888
DEO Srinagar						
9. Anantnag	630.225	201.385	344.369	142.664	382.202	1700.845
10. Budgam	1179.800	0	505.531	127.308	114.385	1927.024
11. Ganderbal	0	368.313	185.138	21.045	25.031	599.527

12. Kulgam	0	0	0	15.350	22.198	37.548
13. Pulwama	203.081	8.644	197.675	252.294	75.985	737.679
14. Shopian	650.000	0	0	0	33.356	683.356
15. Srinagar	258.594	1041.663	37.384	1.431	2.598	1341.67
Total	2921.700	1620.005	1270.097	560.092	655.755	7027.649
DEO Leh						
16. Leh/Kargil	132.78	45.090	491.778	22031.718*	102.864	22804.23
Total	132.78	45.090	491.778	22031.718	102.864	22804.23
ADEO Baramulla						
17. Baramulla	251.553	0	1782.7125	847.18625	1003.54	3884.99175
18. Kupwara	218.3375	0	1008.125	122.155	507.99125	1856.60875
19. Bandipora	42.5875	72.144	328.6175	17.15	92.690625	553.189625
Total	512.478	72.144	3119.455	986.49125	1604.221875	6294.790125
DEO Jammu						
20. Jammu	1397.59	646.81	1899.05	15.672	115.386	4074.508
21. Samba	1689.236	0	1772.03	2.387	67.471	3531.124
22. Kathua	923.024	0	386.57	15.391	54.473	1379.458
Total	4009.85	646.81	4057.65	33.45	237.33	8985.09
GRAND TOTAL	12246.1928	2572.333	24352.3913	24218.30705	7877.422975	71266.647125

(*) including 22006.9 acres of State land.

Statement-II*Rates of rent for requisition/hiring of different categories of land prevalent*

Sl. No.	Category of land	Rates per Kanal per annum
1.	Class-I	
	(a) Irrigated	Rs. 3381.00
	(b) Irrigated (Double Cropped)	Rs. 4087.00
2.	Class-II	
	(a) Irrigated	Rs. 3200.00
	(b) Un-Irrigated	Rs. 1390.00
3.	Class-III	
	(a) Uncultivable	Rs. 895.00
4.	Fruit bearing orchards	Rs. 10000.00
5.	Land falling under Jammu Municipal Corporation/ Srinagar Municipal Corporation/ Poonch Municipal Council and Srinagar/ Jammu Cantonments areas.	Rs. 33750.00
6.	Lands falling under Municipal Councils	Rs. 16875.00
7.	Lands falling under Municipal Committee	Rs. 13500.00

Home sickness of soldiers posted at Siachen glacier

1769. SHRI D.P. TRIPATHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that soldiers posted at Siachen are facing a lot of problems including home sickness; and

(b) if so, what are the steps Government is taking in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Deployment on extreme High Altitudes such as Siachen Glacier requires troops to be physically conditioned and acclimatized to enable them to withstand vagaries of terrain and be physically conditioned to effectively safeguard our borders. To ensure that soldiers are physically fit, mentally alert and psychologically motivated, a number of measures/ facilities/provisions have been ensured including proper clothing, diet, habitat, regular interaction by Commanders, grant of leave etc. including counselling.